

GOVERNMENT OF INDIA  
DEPARTMENT OF REVENUE & BANKING  
(REVENUE WING)

NEW DELHI: DATED THE 10 December, 1976.

NOTIFICATION  
(INCOME-TAX)

NO. 1577 (P.NO.197/87/76-IT(MI): In exercise of the powers conferred by clause (iv) of sub-section (23C) of section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies 'St. Dunstan's (India) Fund, New Delhi' for the purpose of the said section for and from assessment year(s) 1976-77.

( T.P. JHUNJHUNWALA )  
DIRECTOR, GOVERNMENT OF INDIA

To

The Manager,  
Government of India Press,  
Ring Road, Mayapuri Industrial Area,  
(Near Raisuri Garden), New Delhi.

Copy to:-

1. Brig. S.C. Vasera, Hon. Secretary, St. Dunstan's (India) Fund, Government of India, Ministry of Defence, Kendriya Sanik Board, HQ. P.O., New Delhi-II with reference to his petition No. 11/St. Dun/6676 dated 6.7.76.
2. The Commissioner of Income-tax, Delhi-II, C.R. Building, New Delhi with reference to his letter NO. CIT. II/TE (54)/75/24845 dated 20.10.76.
3. All Commissioners of Income-tax.
4. Directors of Inspection (IT)/(R&S)/(P&PR)/(Inv.), New Delhi.
5. Director of O&M Services, (Income-tax), 1st Floor, Awan-e-Ghalib, Mata Sundri Lane, New Delhi (5 copies).
6. All Officers and Sections of I.T. Wing of C.B.D.T.
7. Comptroller & Auditor General of India, (20 copies).
8. Bulletin Section of Directorate of Inspection (RS&P), New Delhi (5 copies).
9. Director of W Training, IRS (Direct Taxes), Staff College, Nagpur (5 copies).
10. Shri H.B. Rao, Joint Secretary, Ministry of Law, Justice and Company Affairs (Department of Legal Affairs).

( T.P. JHUNJHUNWALA )  
DIRECTOR, GOVERNMENT OF INDIA

*For India*  
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*1976*